

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 104
CP-27/241-242/ND/2023
IA/142/2024

IN THE MATTER OF:
Shri Harish Chander and Ors.

...APPLICANT

Vs.

**M/s. Hemkunt Business Solutions Pvt.
Ltd. and Ors.**

...RESPONDENT

Section
U/s 241-242

Order delivered on 23.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant :
For the Respondent :

ORDER

IA/142/2024

None appeared on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **06.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)